

HIGH COURT OF JAMMU AND KASHMIR
(Office of Registrar Vigilance at Srinagar)

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NOTIFICATION

No: 279/RV /RV Dated: 25-9-2018

It is notified for information of all those candidates, who have applied for the posts of Senior Scale Stenographers, Junior Scale Stenographers, Steno-Typists, in the High Court of Jammu and Kashmir in pursuance of Notification No. 01/2018 dated 18-04-2018, that their prescribed short hand and type writing test will be held as per below mentioned schedule: -

S. No.	Province	Date	Time	Venue
<u>Junior Scale Stenographers</u>				
1	Jammu Province	13-10-2018	11:00 AM	J&K State Judicial Academy, High Court Complex, Janipur, Jammu
2	Kashmir Province	13-10-2018	11:00 AM	High Court Complex, Srinagar
<u>Senior Scale Stenographers</u>				
1	Jammu Province	14-10-2018	11:00 AM	J&K State Judicial Academy, High Court Complex, Janipur, Jammu
2	Kashmir Province	14-10-2018	11:00 AM	High Court Complex, Srinagar
<u>Steno-Typists</u>				
1	Jammu Province	18-10-2018	11:00 AM	J&K State Judicial Academy, High Court Complex, Janipur, Jammu
2	Kashmir Province	18-10-2018	11:00 AM	High Court Complex, Srinagar

Note:

1. The candidates shall bring alongwith them their identity proof and original testimonials and Admit Cards.
2. The candidates should report at the venue of the test one hour prior to the scheduled time for verification of their identity.
3. The candidates can download their Admit Cards from the Recruitment Portal of the High Court <http://jkhcrecruitment.in>, from **03-10-2018** onwards.

4. Mobile phones are not allowed inside the Examination Hall.
5. No TA/DA is admissible to the candidates appearing in the examination.
6. Mere appearance in the test shall not confer any right to seek appointment against the post.

Puneet Gupta
(Puneet Gupta) 25/9/18
Registrar Vigilance

No.: 280-295/Rv /RV dated: 25-09-2018

Copy to:

1. Registrar General, High Court of J&K, Srinagar
2. Principal Secretary to Hon'ble the Chief Justice
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
4. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
5. Secretary to Hon'ble Mr. Justice M. K. Hanjura,
....for placing the same before their Lordships for kind information.
6. Director, J&K State Judicial Academy, Srinagar, for information.
7. Registrar Judicial, High Court Wing, Srinagar
8. Registrar Judicial, High Court Wing, Jammu
....for information with the request to provide necessary paraphernalia for smooth conduct of the test.
9. Director Information, Srinagar, with the request to publish the above notification in the daily newspapers, i.e., Daily Excelsior, State Times, Amar Ujala (Hindi) Greater Kashmir, Srinagar Times and Daily Aftab forthwith.
10. Director, Doordarshan Kendra, Srinagar/Jammu with the request to broadcast the above Notification in news and Employment Bulletin.
11. Director, Radio Kashmir, Srinagar/Jammu/Leh/Kargil with the request to broadcast the above Notification in news and Employment Bulletin.
12. Central Project Coordinator, e-Courts, High Court of J&K, Srinagar for uploading the same on the High Court website.

Puneet Gupta
Registrar Vigilance 25/9/18